

In the year 2008, major terrorist incidents/bomb blasts occurred at CRPF Group Centre, Rampur (U.P.), Jaipur, Bangalore, Ahmedabad, Delhi, Malegaon (Maharashtra) and Modasa (Gujarat). In these incidents 168 persons lost their lives. In the terrorist attack in Mumbai in November, 2008, 164 persons lost their lives. There was no major terrorist attack in the year 2009. However, a bomb blast took place at Pune on 13.2.2010 wherein 17 persons were killed.

DNA test to identify Bangladeshis during census

†1860. SHRI SHREEGOPAL VYAS :

SHRI ANIL MADHAV DAVE :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that D.N.A. test would be carried out during census to identify Bangladeshis;

(b) if so, how it would be helpful in census;

(c) whether it would be helpful in sending Bangladeshis back to their homeland; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) : (a) No Sir. There is no such proposal. In Census no biometrics are collected. In the National Population Registrar (NPR), it is proposed to collect photograph, 10 fingerprints and 2 Iris print only.

(b) to (d) Questions do not arise.

Financing of Terrorist by NPOs etc.

1861. SHRI SANJAY RAUT :

SHRI GOVINDRAO WAMANRAO ADIK :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn towards recent report which identifies fund transfers from foreign Non-Profit Organizations (NPOs), Drug Trafficking, etc. as major sources for terrorist financing in India;

(b) if so, the details thereof and Government's response thereto; and

†Original notice of the question was received in Hindi.

(c) the details of steps taken or proposed to be taken to check such vulnerability to terrorism by maintaining unified database for NPOs in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) : (a) and (b) The Government and its agencies are aware of the major sources and channels used for terrorist financing. The sources of terrorist financing, including counterfeiting of currency and use of formal channels and new payment methods had been indicated by India to the Financial Action Task Force during mutual evaluation. In this context, the threat of funds/resources being sent from organisations outside India and counterfeiting of currency was rated as high, while funds from criminal activities including drug trafficking, use of formal channels was perceived as low.

(c) The Government has constituted a Non-profit Organisation Sector Assessment Committee to assess the risk of money laundering and terrorist financing in NPO sector and review adequacy of existing controls in the country.

Iron gates and speed breakers in Delhi

†1862. SHRI RASHEED MASOOD : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that thoroughfares have been blocked in densely populated Delhi colonies by putting up iron gates in the way;

(b) if so, the details of action taken thereon so far;

(c) if not, the reasons therefor;

(d) whether it is also a fact that by arbitrarily laying the speed breakers at various places, people have created hindrance in the movement;

(e) if so, the details of the action taken; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) to (c) On the direction of the Hon'ble High Court of Delhi and after deliberation, policy/guidelines have been framed for installation of gates on internal roads of the

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